



filed by the Applicant/Appellant. Therefore, the delay is condoned.

The Application is disposed of.

The Registry is directed to number the Appeal. Post the matter for Admission on **09.08.2011**.

**(V.J. Talwar)**  
**Technical Member**

**(Justice M. KarpagaVinayagam)**  
**Chairperson**

**TS/KS**